

Through Video Conference via Cisco WebEx

CBI Case No. 05/2019
CBI v. R. C. Aggarwal & Ors

03.07.2020

Present:

Ms. Shashi Vishwakarma, PP for the CBI with consultant Sh. C.K. Sharma.
Accused No. 1 R.C. Aggarwal on bail.
Accused No. 2 A.V. Kharkar on bail.
Accused No. 3 P.K. Malhotra on bail.
Accused No. 4 D.H.S. Prasad on bail.
Accused No. 5 V.K. Malhotra on bail.
Accused No. 6 Pohp Singh on bail.
Accused No. 7 M/s. Deep Travels, represented through its proprietor Pohp Singh i.e. accused No. 6.
Accused No. 8 Anil Kalia on bail.

Sh. V.P. Singh, counsel for accused No. 1.

Sh. A.P. Singh, counsel for accused Nos. 2, 4 & 5.

Sh. Vijay Chaudhary, counsel for accused Nos. 3,6,7 & 8.

Vide Circular No. E-4798-4896/COVID-19 Lockdown/Admn./RADC dated 16.06.2020 issued by the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi, the entry in the court complex has been permitted for the court officials as well as the public prosecutors and advocates. Thus, the transmission of the judicial record of the case to the residence of the undersigned is now feasible.

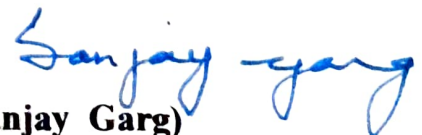
A perusal of the record shows that the final arguments on behalf of the CBI and the accused No. 1 have already been addressed. It is also seen that the written submissions have been filed by the defence counsels.

Sh. A.P. Singh and Sh. Vijay Chaudhary, Advocates for the accused Nos. 2 to 8 submit that since the suspension of regular functioning of the courts has been further extended, they will endeavor to advance oral arguments through video conference.

Considering the above, the matter be listed for further final arguments on **09.07.2020**. The date has been given as per the convenience of both the sides.

A copy of the order be sent to the computer branch for uploading the same on website.

Original signed order has been retained by the undersigned, which shall be placed on record on reopening of courts after the lockdown ends.



(Sanjay Garg)

Special Judge (PC Act) (CBI) -18,
Rouse Avenue District Courts,
New Delhi.